

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 06/(MAH)/2016
CA No.

CORAM:

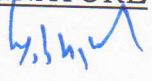
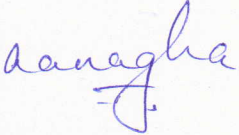
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES: M/s. World Technologies Co. Ltd.
V/s.

M/s. Worldbestech Cool Panel India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MAHESH ATHAVALE	PCS For Petitioners	
2.	Anagha Anasingaraju	PCS For Petitioners	
3.	Salunee Kulkarni	Advocate for Respondent No.1	

Order

CP No.06/237, 397-398/CLB/MB/MAH/2016

At the request of the Petitioner side, list this matter for hearing on 07.12.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)